

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The Motion was adopted.

MR. DEPUTY-SPEAKER : Now we go to the next item.

We will now take up Discussion under Rule 193. Of course, Dr. Subramaniam Swamy will take more time. Other hon. Members will not take more than ten minutes. We must finish this discussion, including the reply of the Minister, today. All those members present now shall continue to remain here.

SHRI K. MAYATHEVAR (Dindigul) : It is confinement.

MR. DEPUTY-SPEAKER : Dinner has been arranged.

PROF. MADHU DANDAVATE (Rajapur) : Do not announce it ; go straight to the dining room.

18.26 hrs.

MESSAGES FROM RAJYA
SABHA *Contd.*

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st December, 1983 agreed without any amendment to the Banking Laws (Amendment) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 20th December, 1983."

- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Essential Commodities (Amendment) Bill, 1983 which has been passed by the Rajya Sabha at its sitting held on the 21st December, 1983."

ESSENTIAL COMMODITIES
AMENDMENT BILL

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I lay on the Table of the House the Essential Commodities (Amendment) Bill, 1983, as passed by Rajya Sabha.

18.27 hrs.

DISCUSSION ON THE STATEMENT
RE : IMPORT OF ANIMAL TALLOW

DR. SUBRAMANIAM SWAMY (Bombay North East) : Sir, I rise to initiate the discussion on the statement made by Shri Viswanath Pratap Singh, Minister of Commerce, on the 15th November. He is not here.

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI P.A.
SANGMA) : I am here.

DR. SUBRAMANIAM SWAMY : Who is going to answer the points raised by us in this debate ?

SHRI P.A. SANGMA : The Minister will reply.

DR. SUBRAMANIAM SWAMY : Fine. I must also take objection...

MR. DEPUTY-SPEAKER : He can hear your voice from his room.

PROF. MADHU DANDAVATE (Rajapur) : The room is no substitute for the Chamber.